

NATIONAL COMPANY LAW TRIBUNAL,
MUMBAI BENCH
COURT VI

Item No. 4

C.P. (IB)/1109(MB)2023

CORAM:

SHRI SANJIV DUTT
HON'BLE MEMBER (TECHNICAL)

SHRI K. R. SAJI KUMAR
HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF HEARING (HYBRID) DATED **18.03.2024**

NAME OF THE PARTIES : **Altius Finserv Private Limited**

Vs

AHM Investments Private Limited

For FC : Adv. Krushi Shah.

For CD : Adv. Hussain Dholakwala.

Section 7 of IBC

ORDER

Counsel for FC has tendered Withdrawal Memo signed by Mr. Pavan Kumar Bansal director of the FC stating that the FC does not want to pursue the matter further. **The CP is disposed of as withdrawn.**

Sd/-
SANJIV DUTT
MEMBER (TECHNICAL)

Sd/-
K. R. SAJI KUMAR
MEMBER (JUDICIAL)

JNK